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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 04.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.278/9/HDB/2020
NAME OF THE COMPANY	TA Hydraulics Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Mining & Construction Tools AB
NAME OF THE RESPONDENT(S)	TA Hydraulics Pvt Ltd
UNDER SECTION	9of IBC

**Counsel for Petitioner(s):**

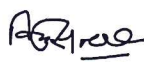
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through Video Conference in CP (IB) No.278/9/HDB/2020, pursuant to hearing held on 13.10.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. Shabeer Ahmed, counsel for the Operational Creditor and Mr. Sudhakar, counsel for Respondent appeared through video conference.
3. Counsel for the Respondent prayed further time for filing counter. At his request, time is enlarged finally for filing counter with a direction to furnish copy of the same to the other side on or before the next date of hearing.
4. For hearing submissions, put up the matter on 17.11.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**